

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

WEDNESDAY, THE 15TH DAY OF MAY,2020/25TH VAISAKHA, 1942

W.P(C) NO. 9894 OF 2020

PETITIONER :

T. MUJEEB RAHMAN,
AGED 43 YEARS, S/O.MUHAMMEDKUTTY HAJI,
THAIKKADAN HOUSE, CHERUSSALA P.O.,
KOTTAKKAL - 676 510, MALAPURAM DISTRICT.

BY ADVOCATES

SRI. K.K.SAIDALAVI,
SRI. AUGUSTINE I.J.,
SMT. P.A.RAZIYA
SRI. K.K.NASRUL HAQUE

RESPONDENTS :

1. THE STATE OF KERALA, REPRESENTED BY SECRETARY,
LOCAL SELF GOVERNMENT DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.
2. THE KOTTAKKAL MUNICIPALITY,
REPRESENTED BY ITS SECRETARY,
KOTTAKKAL P.O., MALAPPURAM DISTRICT, PIN-676 503.
3. THE SECRETARY,
KOTTAKKAL MUNICIPALITY,
KOTTAKKAL P.O., MALAPPURAM DISTRICT, PIN-676 503.
4. THE MANAGING DIRECTOR,
THE KERALA STATE SMALL INDUSTRIES DEVELOPMENT
CORPORATION (SIDCO),
HOUSING BOARD BUILDING, SANTHI NAGAR - PB NO.50,
THIRUVANANTHAPURAM - 695 001.
5. THE DISTRICT COLLECTOR,
(CONVENER, DISTRICT PLANNING COMMITTEE),
MALAPPURAM, PIN -676 553.

BY GOVERNMENT PLEADER SMT.VINITHA.B

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 15.05.2020,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

Dated this the 15th day of May, 2020

ORDER

I am of the view that this matter should be treated as a public interest litigation. Hence, this matter is adjourned to be posted before the Division Bench after obtaining orders of Hon'ble the Chief Justice.

GOPINATH.P, JUDGE

pm

APPENDIX

PETITIONERS EXHIBITS:

EXHIBIT- P1 TRUE COPY OF LIST OF PROPOSED WORKS AND ITS FINANCIAL ALLOCATION.

EXHIBIT- P2 TRUE COPY OF THE COMMUNICATION DATED 23/04/2020, SENT TO THE 4TH RESPONDENT.

EXHIBIT- P3 TRUE COPY OF THE G.O.(P)NO.95/2017/FIN., DATED 25/07/2017, WITH LIST OF QUALIFIED ACCREDITED AGENCIES AND ANNEXURE.

EXHIBIT- P3(A) TRUE COPY OF THE RELEVANT PAGE OF THE G.O. (M.S.)NO.133/07/LSGD, DATED 18-05-2007.

EXHIBIT- P4 TRUE COPY OF THE ESTIMATE PREPARED BY THE MUNICIPAL ENGINEER OF THE 2ND RESPONDENT MUNICIPALITY.

EXHIBIT- P5 TRUE COPY OF THE RELEVANT PAGES OF E-TENDER DETAILS.

EXHIBIT- P5(A) TRUE COPY OF THE RELEVANT PAGES OF E-TENDER DETAILS.

EXHIBIT- P5(B) TRUE COPY OF THE RELEVANT PAGES OF E-TENDER DETAILS.

EXHIBIT- P5(C) TRUE COPY OF THE RELEVANT PAGES OF E-TENDER DETAILS.

EXHIBIT- P6 TRUE COPY OF THE G.O.(P)NO.311/14/FIN. DATED, THIRUVANANTHAPURAM, 30-07-2014